

**TOTAL PENDENCY AS ON 30.09.2015**

Name of the court	Category of cases	Total no of Pendency of cases	Total No of cases entered in CIS
<b>DISTRICT &amp; SESSIONS JUDGE,JHARSUGUDA</b>	<b>CIVIL CASE</b>		
	C.S	15	797
	FAO	65	
	CIVIL REV.	17	
	EXP	200	
	MJC	36	
	MACT	164	
<b>Total</b>	<b>CIVIL CASE</b>	<b>526</b>	
	<b>CRIMINAL CASE</b>		
	ST	114	
	CrI Apl	11	
	CrI Rev	24	
	SC/ST	48	
	NDPS	51	
	Pocso	67	
<b>TOTAL</b>	<b>CRIMINAL CASE</b>	<b>315</b>	
<b>ADDL.DISTRICT &amp; SESSIONS JUDGE,JHARSUGUDA</b>	<b>CIVIL CASE</b>		124
	C.S	2	
	FAO		
	Civil Rev		
	Exp		
	Mjc		
	Mact	24	
<b>Total</b>	<b>CIVIL CASE</b>	<b>26</b>	
	<b>CRIMINAL CASE</b>		
	ST	90	
	CrI Apl	10	
	CrI Rev	7	
	SC/ST	3	
	NDPS	9	
	Pocso	NIL	
<b>Total</b>	<b>CRIMINAL CASE</b>	<b>119</b>	
<b>CJM,JHARSUGUDA</b>	<b>CRIMINAL CASE</b>		421
	ST	38	
	GR	12	
	JUV	130	
<b>Total</b>	<b>CRIMINAL CASE</b>	<b>180</b>	
<b>REGISTRAR,CIVIL COURT,JHARSUGUDA</b>	<b>CRIMINAL CASE</b>		NIL
	ST	16	
<b>Total</b>	<b>CRIMINAL CASE</b>	<b>16</b>	

<b>CJSD,JHARSUGUDA</b>	<b>CIVIL CASE</b>		<b>1513</b>
	TS	20	
	CS	855	
	MAT	158	
	INT	47	
	MS	4	
	BKG	229	
	LA	392	
	MJC	248	
	EXP	180	
<b>TOTAL</b>	<b>CIVIL CASE</b>	<b>2133</b>	
<b>CJJD-CUM-JMFC,JHARSUGUDA</b>	<b>CIVIL CASE</b>		<b>1051</b>
	TS	35	
	CS	268	
	MAT		
	INT		
	MS	8	
	BKG		
	LA		
	MJC	72	
	EXP	70	
<b>TOTAL</b>	<b>CIVIL CASE</b>	<b>453</b>	
	<b>CRIMINAL CASE</b>		
	GR	473	
	CT	56	
	2(a)CC	135	
	2(b)CC	8	
	2(c) CC	7	
	ICC	3	
	CMC	2	
	UI	187	
<b>Total</b>	<b>CRIMINAL CASE</b>	<b>871</b>	
<b>SDJM ,JHARSUGUDA</b>	<b>CRIMINAL CASE</b>		<b>1820</b>
	GR	10129	
	CMC	368	
	2(a)CC	2288	
	2(b)CC	45	
	2(c) CC	103	
	ICC	400	
	UI	2409	
<b>Total</b>	<b>CRIMINAL CASE</b>	<b>16682</b>	
<b>Sri.B.D. NAYAK,JMFC,JHARSUGUDA</b>	<b>CRIMINAL CASE</b>		<b>1671</b>
	GR	337	
	CT	113	
	CMC	32	

	<b>2(a)CC</b>	<b>198</b>	
	<b>UI</b>	<b>70</b>	
<b>Total</b>	<b>CRIMINAL CASE</b>	<b>750</b>	
<b>Sri. C.BEHERA,JMFC,JHARSUGUDA</b>	<b>CRIMINAL CASE</b>		<b>261</b>
	<b>GR</b>	<b>479</b>	
	<b>CMC</b>	<b>29</b>	
	<b>2(a)CC</b>	<b>80</b>	
	<b>2(b)CC</b>	<b>14</b>	
	<b>2(c) CC</b>	<b>66</b>	
	<b>ICC</b>	<b>72</b>	
	<b>UI</b>	<b>25</b>	
	<b>CT</b>	<b>69</b>	
<b>Total</b>	<b>CRIMINAL CASE</b>	<b>834</b>	<b>NIL</b>
<b>G.N ,LAKHANPUR</b>	<b>CRIMINAL CASE</b>		
	<b>GR</b>	<b>571</b>	
	<b>CMC</b>	<b>4</b>	
	<b>2(a)CC</b>	<b>12</b>	
	<b>3(a)CC</b>	<b>2</b>	
	<b>2(b)CC</b>	<b>15</b>	
	<b>2(c) CC</b>	<b>7</b>	
	<b>ICC</b>	<b>6</b>	
	<b>UI</b>	<b>NIL</b>	
	<b>CT</b>	<b>23</b>	
	<b>EXC</b>	<b>1</b>	
<b>Total</b>	<b>CRIMINAL CASE</b>	<b>642</b>	
<b>CJM COURT COMPLEX</b>		<b>4639</b>	
<b>SDJM COURT COMPLEX</b>		<b>18266</b>	
<b>G.N LAKHANPUR</b>		<b>642</b>	
	<b>TOTAL</b>	<b>23547</b>	